

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

**TUESDAY, THE SEVENTEENTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 1396 OF 2024

Writ Appeal under clause 15 of the Letters Patent against the order dated 28-11-2024 in W.P No. 33496 of 2024 on the file of the High Court.

Between:

1. Kaitha Srinivas Reddy, S/o.Kaitha Balreddy, Aged about. 38 years, Occ. Agriculture, R/o. Plot No. H. No. 765,Ainapur Village, Komuravelli Mandal,Siddipet District.
2. Syed Rouf Madni, S/o. Syed Ghouse Badan, Aged about. 64 years, Occ. Agriculture, R/o. H No. 9-4-135/D/17, Vali Colony, 7 Tombs Road,Shaikpet,Khatija Masjid, Golkonda, Hyderabad.

...APPELLANTS

AND

1. The State of Telangana, Rep by its Principal Secretary, Revenue Department, Secretariat, BRKR Bhavan, Hyderabad.
2. The District Collector, Siddipet District at Siddipet,
3. The Director of Survey, District Land Survey and Records, Office at Collectorate Siddipet District.
4. The Inspector of Survey, District Land Survey and Records. Office at Collectorate Siddipet District.
5. The Mandal Surveyor, Komaravelli Mandal, Siddipet District.
6. The Tahsildar, Komaravelli Mandal,Siddipet District.
7. Kaitha Srinath Reddy, S/o. Kaitha Hal Reddy, Aged. 38 years, occ. Agriculture, R/o. H.No. 7-65, Ainapur Village, Komuravelli Mandal, Siddipet District.
8. Telkapally Chandra Shekhar Sarma, S/o Narsimhaiah, Aged. 70 years, Occ. Agriculture, R/o. H No. 4-32-1/134, Plot No. 134, Sapthagiri Colony,Tirumalagiri Kukatpally, Hyderabad, Telangana, 500072.

...RESPONDENTS

IA NO: 2 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the orders dated 28-11-2024 passed in W.P.No. 33496 of 2024 by further directing the official Respondents to forthwith conduct the survey of the land in Sy.No. 270 and 304 pursuant to the F-Line Application No. DER022401086398 of Petitioner No.1 and DER022401086242 of petitioner No.3 dt. 31-07-2024.

Counsel for the Appellant : SRI PARSA ANANTH NAGESWAR RAO

Counsel for the Respondents No.1to6 : GP FOR REVENUE

Counsel for the Respondents No.7&8 : --

The Court made the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1396 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Parsa Ananth Nageswar Rao, learned counsel for the appellants.

2. This intra court appeal is filed against the order dated 28.11.2024, which is an *ad interim* order, passed by the learned Single Judge in W.P.No.33496 of 2024.

3. The application seeking suspension as well as the writ petition itself is pending before the learned Single Judge and the matter is listed on 19.12.2024.

4. We, therefore, are not inclined to interfere with the *ex parte* interim order. However, it is open to the appellants to file an application seeking vacation of the *ad interim* order dated 28.11.2024, if so advised.

5. With the aforesaid liberty, the appeal is disposed of.

There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

**SD/-M.RAMANA KRISHNA
DEPUTY REGISTRAR**

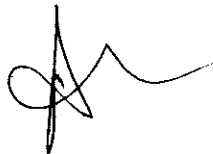
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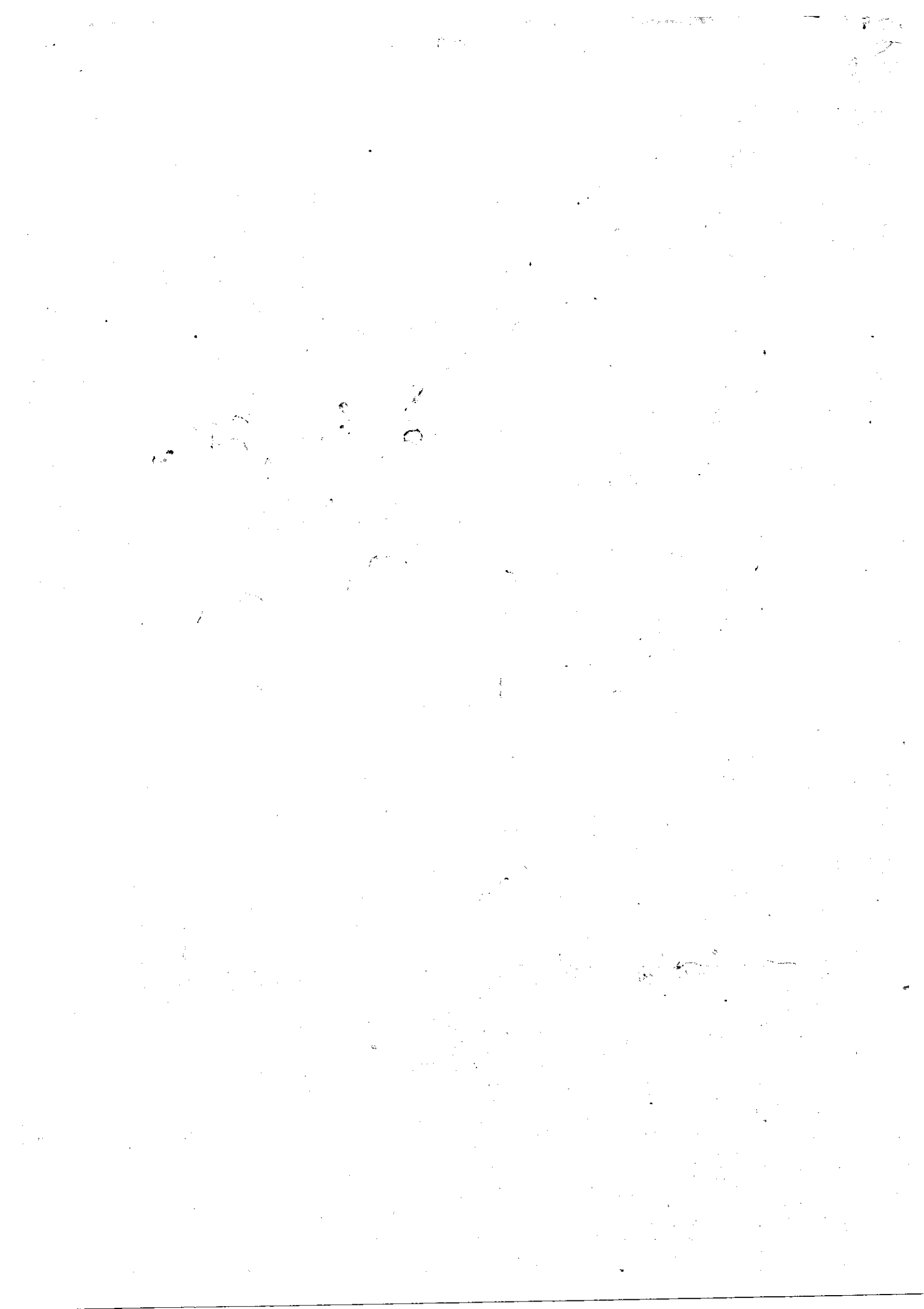
SECTION OFFICER

To,

1. The Principal Secretary, Revenue Department, Secretariat, State of Telangana, BRKR Bhavan, Hyderabad.
2. The District Collector, Siddipet District at Siddipet,
3. The Director of Survey, District Land Survey and Records, Office at Collectorate Siddipet District.
4. The Inspector of Survey, District Land Survey and Records. Office at Collectorate Siddipet District.
5. The Mandal Surveyor, Komaravelli Mandal, Siddipet District.
6. The Tahsildar, Komaravelli Mandal, Siddipet District.
7. One CC to SRI PARSA ANANTH NAGESWAR RAO, Advocate. [OPUC]
8. Two CCs to GP FOR REVENUE, High Court for the State of Telangana. [OUT]
9. Two CD Copies.

BSK/BSK





HIGH COURT

DATED:17/12/2024

CC TODAY



JUDGMENT

WA.No.1396 of 2024

**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS**

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~~_____~~
~~_____~~
17/12/2024